

Post Offer Public Announcement to the Shareholders of ZYDEN GENTEC LIMITED

This Public Announcement ("Announcement") is being issued by **UTI SECURITIES LIMITED**, the Manager to the Offer, on behalf of **SHARDA ADVISORY SERVICES PRIVATE LIMITED** (hereinafter referred to as '**Acquirer**' or (**SASPL**) and **PERSONS ACTING IN CONCERT (PACs)** i.e. **DR. RAJ KUMAR DHAR, DR. RAJENDRA NATH DHAR AND MRS. PRARINA DHAR.**

This Announcement is in continuation of, and should be read in conjunction with, Original Public Announcement ('PA') dated 30th August 2005 and Corrigendum to PA dated 03rd January 2006 and the Letter of Offer dated 28th December 2005 sent to the shareholders of Zyden Gentec Limited in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto, by SASPL to acquire 8,43,480 equity shares representing 20% of total paid up capital of Zyden Gentec Limited at a price of Rs. 11.34 per fully paid up equity share.

The offer formalities have been completed and the details are as under:

1.

Name of the Target Company

:

Zyden Gentec Limited
2.

Name of Acquirer(s) including PACs

:

Acquirer:

1. Sharda Advisory Services Private Limited

PACs:

1. Dr. Raj Kumar Dhar

2. Dr. Rajendra Nath Dhar

3. Mrs. Prarina Dhar
3.

Name of Manager to the offer

:

UTI Securities Limited
4.

Name of the Registrar to the offer

:

Aarthi Consultants Private Limited
5.

Offer details

Date of opening of the offer

:

06th January 2006

Date of closure of the offer

:

25th January 2006
6.

Details of the acquisition

Sr. No.	Particulars	Proposed in the offer document		Actual	
1	Offer price per share	Rs. 10.87		Rs. 11.34	
2	Share holding of acquirer (No & %) before MOU / P.A.	5,00,000 11.86%		5,00,000 11.86%	
3	Shares acquired by way of MOU or market purchases (No & %)	Nil		Nil	
4	Shares acquired in the open offer (No. & %)	8,43,480 20%		Nil 0%	
5	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 95,65,063.20		Nil	
6	Shares acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
	6.1 Price of the shares acquired	N.A.		N.A.	
	6.2 No. of shares acquired	N.A.		N.A.	
	6.3 % of shares acquired	N.A.		N.A.	
7	Post offer share holding of acquirers (No. & %) (2+3+4+6)	13,43,480 31.86%		5,00,000 11.86%	
8	Pre & Post offer share holding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		28,12,600	19,69,120	28,12,600	28,12,600
		66.68%	46.68%	66.68%	66.68%

7.

Status of the escrow account, whether released or not.

:

The cash deposit shall be released only after we make the post offer PA
8.

Payment of interest, if any, to shareholders along with the details thereof

:

Not Applicable, since no applications were received
9.

Status of Investor Complaints received, if any

:

Nil

The Directors of the Acquirer accept full responsibility for the information contained in this Public Announcement and are jointly and severally responsible for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations.

This Public Announcement would also be available on the SEBI's website www.sebi.gov.in

Issued by: Manager to the Offer



UTI SECURITIES LIMITED

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Contact Person: Mr. Abhijit Diwan

On behalf of the Acquirer: Sharda Advisory Services Private Limited, 12-12-577, Soumya Nilayam, Street No. 1, Kimtee Colony, Tarnaka, Secunderabad – 500 017 and Persons acting in Concert **Dr. Raj Kumar Dhar, Dr. Rajendra Nath Dhar and Mrs. Prarina Dhar.**

Place: Hyderabad

Date: 1st February 2006

Size: 23x12 sq cm